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NATIONAL COMPANY LAW TRIBUNAL  
MUMBAI BENCH, MUMBAI

C.S.A. No. 431/(MAH)/2017

CORAM:

Present: SHRI B.S.V. PRAKASH KUMAR  
MEMBER (J)

SHRI V. NALLASENAPATHY  
MEMBER (T)

ATTENDENCE-CUM-ORDER SHEET OF THE HEARING OF MUMBAI BENCH OF  
THE NATIONAL COMPANY LAW TRIBUNAL ON 28.06.2017

NAME OF THE PARTIES: M/s. Quality Investment Pvt. Ltd.

SECTION OF THE COMPANIES ACT: 391 to 394 of the Companies Act 1956  
and 230 to 232 of the Companies Act, 2013.

S. No.	NAME	DESIGNATION	SIGNATURE
1)	Mr. Darshan Ashok	Mrs. Sanjay Udeshi	ab. Dashar
2)	Mr. Aditya Bhat	Mrs. Sanjay Udeshi	ab. 3E

ORDER

CSA 375/230-232/NCLT/MB/MAH/2017  
CSA 358/230-232/NCLT/MB/MAH/2017  
CSA 412/230-232/NCLT/MB/MAH/2017  
CSA 413/230-232/NCLT/MB/MAH/2017  
CSA 414/230-232/NCLT/MB/MAH/2017  
CSA 415/230-232/NCLT/MB/MAH/2017  
CSA 416/230-232/NCLT/MB/MAH/2017  
CSA 417/230-232/NCLT/MB/MAH/2017  
CSA 418/230-232/NCLT/MB/MAH/2017  
CSA 419/230-232/NCLT/MB/MAH/2017  
CSA 420/230-232/NCLT/MB/MAH/2017  
CSA 421/230-232/NCLT/MB/MAH/2017  
CSA 422/230-232/NCLT/MB/MAH/2017  
CSA 423/230-232/NCLT/MB/MAH/2017  
CSA 424/230-232/NCLT/MB/MAH/2017  
CSA 425/230-232/NCLT/MB/MAH/2017  
CSA 426/230-232/NCLT/MB/MAH/2017  
CSA 427/230-232/NCLT/MB/MAH/2017  
CSA 428/230-232/NCLT/MB/MAH/2017  
CSA 429/230-232/NCLT/MB/MAH/2017  
CSA 430/230-232/NCLT/MB/MAH/2017  
CSA 431/230-232/NCLT/MB/MAH/2017  
CSA 432/230-232/NCLT/MB/MAH/2017

Company Applications allowed, vide separate order

Sd/-

V. NALLASENAPATHY  
Member (Technical)

Sd/-

B.S.V. PRAKASH KUMAR  
Member (Judicial)